

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

***SPECIALISED EDUCATIONAL PROGRAMME ON –
SCHEDULED CASTES AND SCHEDULED TRIBES (PREVENTION OF ATROCITIES) ACT, 1989
(Through online and other modes of telecommunications including Video conferencing)***

DATE: 19th December, 2020

PROGRAMME

SESSION	TIME	TOPICS
I	10.00 am to 10.15 am	Introduction of the Programme & prefatory remarks By: Director, MPSJA
II	10.15 am to 11.45 am	Interactive session on – Offences, trial and rights of victims and witnesses under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 By: Shri Gajendra Singh, District & Sessions Judge, Bhind
TEA BREAK (11.45 pm to 12.00 noon)		
III	12.00 noon to 1.15 pm	Interactive session on – Issues relating to Caste Certificate, effect of conversion, migration and marriage & presumptions under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 By: Director, MPSJA

Note: The Time Table is subject to change as per exigencies.

DIRECTOR